

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 222
(IB)-35(ND)2017
CA-07/2024

IN THE MATTER OF:

M/s. Helpline Hospitality Pvt. Ltd.

... Applicant/Petitioner

Under Section: 9 of IBC, 2016

Order delivered on 15.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sushila Narang

For the Liquidator : Adv. Arun Kumar, Adv. Sameer Rastogi and
Adv. Barun Dey for Liquidator and Sarvesh
Kashyap, Liquidator in person.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4:45 pm, let the petition be listed for hearing on 29.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)